

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No.227 of 2012**

**Dated: 1<sup>st</sup> May, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Maharashtra State Electricity**  
**Distribution Co. Ltd.**

**... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory**  
**Commission & Ors.**

**....Respondent(s)**

Counsel for the Appellant(s): Mr. Abhishek Mitra

Counsel for the Respondent(s): Mr. Sakya Chaudhuri  
Mr. S. Nargolkar  
Mr. Anand K. Shrivastava

**ORDER**

At the request of the learned counsel for the parties,  
post the matter on **28.05.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/Vs